Press Note

Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulation, 2017

Food Safety and Standards Authority of India has notified the Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2017 w.r.t fixation of limits of aflatoxin as 15 µg/kg in areca nut.

Aflatoxins are a group of toxins produced by fungi (mainly *Aspergillus flavus* and *Aspergillus parasiticus*) that are found on agricultural crops such as maize (corn), peanuts, cottonseed, and tree nuts. Areca nut is prone to the formation of fungal growth during various stages of its production, storage and transportation. Currently, in Food Safety and Standards Regulations, 2011, the limits of aflatoxin is fixed for cereal and cereal products, pulses, nuts, dried figs and oilseeds or oils but not for areca nut. Hence, limit of aflatoxin in arecanut is also fixed to ensure food safety.

These standards shall come into force on the date of their final publication in the Official Gazette.



असाधारण

EXTRAORDINARY

भाग III—खण्ड 4

PART III—Section 4

पाधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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NEW DELHI, THURSDAY, DECEMBER 28, 2017/PAUSHA 7, 1939

स्वास्थ्य एवं परिवार कल्याण मंत्रालय

(भारतीय खाद्य सुरक्षा और मानक प्राधिकरण)

अधिसूचना

नईदिल्ली, 27 दिसम्बर, 2017

फा. सं. पी/15025/264/13-पीए/एफएसएसएआई-2017.—खाद्य सुरक्षा और मानक (संदूषक, आविष और अविषष्ट) विनियम, 2011 का और संशोधन करने के लिए कितपय विनियमों का प्रारूप, जिसे भारत के राजपत्र, असाधारण, भाग III, खंड 4, में भारतीय खाद्य सुरक्षा और मानक प्राधिकरण की अधिसूचना फा.सं. पी/15025/264/13-पीए/एफएसएसएआई-2017 तारीख 12 अक्टूबर, 2016, खाद्य सुरक्षा और मानक अधिनियम, 2006 (2006 का 34) की धारा 92 की उपधारा (1) की अपेक्षानुसार उन सभी व्यक्तियों की जानकारी के लिए प्रकाशित किया गया था, जिनके उससे प्रभावित होने की संभावना है, उस तारीख से जिसको उक्त अधिसूचना में अंतर्विष्ट राजपत्र की प्रतियाँ जनता को उपलब्ध करा दी गई थीं, तीस दिन की अविध की समाप्ति से पूर्व आक्षेप या सुझाव आमंत्रित किए गए थे;

और उक्त राजपत्र की प्रतियाँ, जनता को 18 अक्टूबर, 2016 को उपलब्ध करा दी गई थीं;

और भारतीय खाद्य सुरक्षा और मानक प्राधिकरण द्वारा उक्त प्रारूप विनियमों के संबंध में जनता से कोई भी आक्षेप या सुझाव प्राप्त नहीं किए गए हैं;

अत:, अब, भारतीय खाद्य सुरक्षा और मानक अधिनियम, 2006 (2006 का 34) की धारा 20 और 21 की उपधारा (1) के साथ पठित धारा 92 की उपधारा (2) के खंड (झ) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए

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खाद्य सुरक्षा और मानक प्राधिकरण (संदूषक, आविष और अविशष्ट) विनियम, 2011 का और संशोधन करने के लिए निम्नलिखित विनियम बनाता है, अर्थात :-

विनियम

संक्षिप्त नाम और प्रारंभ-(1) इन विनियमों का संक्षिप्त नाम खाद्य सुरक्षा और मानक) संदूषक, आविष और अविषष्ट) तीसरा संशोधन विनियम, 2017 है।

- (2) ये राजपत्र में उनके अंतिम प्रकाशन की तारीख से प्रवृत्त होंगे।
- 1. खाद्य सुरक्षा और मानक (संदूषक, आविष और अविषष्ट) विनियम, 2011 में, विनियम 2.2 में, 2.2.1 उपनियम में "फसल संदूषकों और प्राकृतिक रूप से आने वाले विषैले पदार्थों" से संबिन्धित, सारणी में, एफ़्लाटोक्सिन से संबिन्धित क्र. सं. 1 में, स्तंभ (3) और (4) की प्रविष्टियों के बाद, निम्नलिखित प्रविष्टियां अंत: स्थापित की जाएंगी, अर्थात्:--

(3)	(4)
"एरेकानट और बीटलनट	15 μg/kg".

पवन कुमार अग्रवाल, मुख्य कार्यकारी अधिकारी

[विज्ञापन-III/4/असा./364/1**7**]

टिप्पण: मूल विनियम, भारत के राजपत्र, असाधारण, भाग III, खंड 4 में अधिसूचना फा. सं. 2-15015/30/2010, तारीख 1 अगस्त, 2011 द्वारा प्रकाशित किए गए थे और तत्पश्चात् निम्नलिखित अधिसूचना संख्यांकों द्वारा संशोधित किए गए थे:-

- (i) फा. सं. 1-12/एससीआई. पैनल/(अधिसूचना)/एफ.एस.एस.ए.आई./2012, तारीख 3 दिसम्बर, 2014;
- (ii) फा. सं. पी.15025/264/13-पी.ए./एफ.एस.एस.ए.आई., तारीख 4 नवम्बर, 2015;
- (iii) फा. सं. 1-99/1/एस.पी.(संदूषक)/एफ.एस.एस.ए.आई./2009, तारीख 4 नवम्बर, 2015;
- (iv) फा. सं. 1-99/4/एस.पी.(संदूषक)/एफ.एस.एस.ए.आई./2014, तारीख 4 नवम्बर, 2015;
- (v) फा. सं. 1-10(6)/मानक/एस.पी.(मछली और मत्स्य उत्पाद)/एफ.एस.एस.ए.आई.-2013, तारीख 4 जनवरी, 2016;
- (vi) फा. सं. पी.15025/264/13-पी.ए./एफ.एस.एस.एस.ए.आई., तारीख 5 जनवरी, 2016;
- (vii) फा. सं. पी. 15025/264/13-पीए/एफएसएसएआई, तारीख 3 मई, 2016;
- (viii) फा. सं.1-99/एसपी(कन्टैम्नेन्ट्स)/आरईजी/एफएसएसएआई/2015, तारीख 10 अक्टूबर, 2016;
- (ix) फा. सं.1-10(2)/मानक/एसपी(मछ्ली और मछ्ली उत्पाद)/एफ़एसएसएआई-2013, तारीख 18 जनवरी, 2017 और
- (x) फा. सं. पी/15025/264/13-पीए/एफएसएसएआई, तारीख 21 जुलाई, 2017।

MINISTRY OF HEALTH AND FAMILY WELFARE

(FOOD SAFETY AND STANDARDS AUTHORITY OF INDIA)

NOTIFICATION

New Delhi, the 27th December, 2017

F. No. P.15025/264/13-PA/FSSAI-2017.—Whereas the draft of certain regulations, further to amend Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011, was published as required under sub-section (1) of section 92 of the Food Safety and Standards Act, 2006 (34 of 2006), vide notification of the Food Safety and Standards Authority of India number F.No. P.15025/264/13-PA/FSSAI-2017 dated the 12th October, 2017 in the Gazette of India, Extraordinary, Part III, Section 4, inviting objections or suggestions from the persons likely to be affected thereby, before the expiry of the period of thirty days from the date on which the copies of the Official Gazette containing the said notification were made available to the public;

And whereas the copies of the said Gazette were made available to the public on the 18th October, 2017;

And whereas no objections and suggestions have been received from the public in respect of the said draft regulations by the Food Safety and Standards Authority of India;

Now, therefore, in exercise of the powers conferred by clause (i) of sub-section (2) of section 92 read with section 20 and 21 of the said Act, the Food Safety and Standards Authority of India hereby makes the following regulations further to amend the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011, namely:-

REGULATIONS

- 1. (1) These regulations may be called the Food Safety and Standards (Contaminants, toxins and Residues)ThirdAmendment Regulations, 2017.
 - (2) They shall come into force on the date of their final publication in the Official Gazette.
- 2. In the Food Safety and Standards (Contaminants, toxins and Residues) Regulations, 2011, in regulation 2.2 relating to "Crop contaminants and naturally occurring toxic substances", in sub-regulation 2.2.1, in the Table, against serial number 1 relating to Aflatoxin, after the entries in columns (3) and (4), at the end, following entries shall be inserted namely:-

(3)	(4)
"Arecanut or Betelnut	15 μg/kg".

PAWAN KUMAR AGARWAL, Chief Executive Officer

[ADVT.-III/4/Exty./364/17]

Note: The principal regulations were published in the Gazette of India, Extraordinary, Part III, section 4 *vide* notification number F. No. 2-15015/30/2010, dated the 1st August, 2011 and subsequently amended *vide* notification numbers:

- (i) F. No.1-12/Sci.panel/(Notification)/FSSAI/2012, dated 3rd December, 2014;
- (ii) F. No. P. 15025/264/13-PA/FSSAI, dated 4th November, 2015;
- (iii) F. No.1-99/1/SP(contaminants)/FSSAI/2009, dated 4th November, 2015;
- (iv) F. No. 1-99/4/SP(Contaminants)/FSSAI/2014, dated 4th November, 2015;
- (v) F. No. 1-10(6)/Standards/SP(Fish and Fisheries Products)/FSSAI-2013, dated 4th January, 2016;
- (vi) F. No. P. 15025/264/13-PA/FSSAI, dated 5th January, 2016;
- (vii) F. No. P.15025/264/13-PA/FSSAI, dated 3rd May, 2016;
- (viii) F. No.1-99/SP (Contaminants)/REG/FSSAI/2015, dated 10th October, 2016,
- (ix) F. No.1-10(2)/Standards/SP(Fish and Fisheries Products)/FSSAI-2013, dated 18th January, 2017 and
- (x) F. No. P/15025/264/13-PA/FSSAI, dated 21st July, 2017.